THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR

WRIT PETITION (SR) NO: 45122 OF 2026

The Court made the following ORDER:

The Writ Petition was assigned to this Court by way of a House Motion.

2. Heard Sri Jangam Venkata Siva Sai, learned counsel for the Writ Petitioners and Sri Ajay Kumar Kanaparthi, learned counsel, representing Sri D. Sivadarsan, learned Standing Counsel for APSEC appearing for Respondent No.3.

3. The learned counsel for the Petitioners submits that the Writ Petition was filed seeking two reliefs, namely, to declare the action of the Respondents in not including the names of Petitioner Nos. 1 and 2 in the Electoral Roll of Singanamala Assembly Constituency, despite the submission of the applications in Form-8 for shifting their electoral entries, bearing EPIC Nos. IFH1733336 and IFH2266005, respectively, as illegal and arbitrary, and consequently, direct the Respondents to update the photo Electoral Roll of the Petitioners in the Singanamala Assembly Constituency, so as to enable them to exercise their right to vote and contest in the local body elections.

4. The learned counsel for the Petitioners further submits that Petitioner Nos.1 and 2 submitted their respective applications in Form-8 in the month of March, 2026. Pursuant thereto, the Competent Authorities, after following the procedure contemplated under the Registration of Electors Rules, 1960, transposed their entries to Singanamala Assembly Constituency

on 04.03.026 and 12.08.2026 respectively, and sought inclusion of their names in the Electoral Roll to enable them to cast their vote in the local body elections.

5. The learned counsel appearing for Respondent No.3 submits that a Co-ordinate Bench of this Court has passed orders in W.P.Nos.29184 of 2026 and 30789 of 2026 in similar circumstances and covers the issue and submits that they will follow the same in this case also.

6. In view of the above submissions, the Writ Petition is disposed of directing the 3rd Respondent to ensure to proceed as per the EPIC registrations of the Writ Petitioners, to examine to include their names expeditiously in the Electoral Rolls of Singanamala Assembly Constituency as per law. There shall be no order as to costs.

As a sequel, all pending miscellaneous applications, if any, shall stand closed.

JUSTICE ALAPATI GIRIDHAR

Dated: 20.10.2026

KAS/SKB

THE HON'BLE SRI JUSTICE ALAPATI GIRIDHAR

WRIT PETITION (SR) NO: 45122 OF 2026

Date: 20.10.2026

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